

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 227 of 2012

Dated : 5th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Buddy A Ranganadhan
Mr. S. Nargolkar
Mr. Anand K Shrivastava

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for further hearing on **8.01.2014**.

COURT MASTER